

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
IA No. 98/JPR/2020  
IA No. 239/JPR/2020  
IA No. 270/JPR/2020  
IA (CA) No. 21/JPR/2023  
IA (CA) No. 25/JPR/2023  
MA(CA) No. 01/JPR/2023  
CP No. 231/241-242/JPR/2019  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sandeep Pathak, Adv.  
Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
For the Respondent : Prakul Khurana, Adv.  
Samay Maheshwari, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.  
Akshay Sharma, Adv.

**ORDER**

Heard Mr. Sandeep Pathak Adv. along with Ms. Vartika Mehra, Adv. and Mr. Saurabh Jain, Adv. appearing on behalf of the Petitioners. Mr. Prakul Khurana, Adv. appearing on behalf of the R-2, has concluded part of his

Sdr

Sdr

arguments. List the matter for further submissions on behalf of the remaining Respondents on 16.05.2024 at 03:00 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 15, 2024